

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. ...

Applicant/Petitioner

Order under Section 230-232.

Order delivered on 25.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For I. T. Dept. : Ms. Lakshmi Gurung, Sr. Stn. Counsel,
For RD/OL : Ms. Apoorva Chowdhury, Adv. Proxy counsel

ORDER

List the matter on **12.03.2021** with a peremptory direction to the RD Counsel as well as the Petitioners' side to file affidavit by next date of hearing.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)